

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/600/(IB)/2018
NAME OF THE PETITIONER(S) : NIKITA CONTAINERS PVT LTD
NAME OF THE RESPONDENT(S) : GALAXY COSMETICS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PRAKASH.

Petitioner



ORDER

Counsel for the Petitioner present. It has been submitted that private notice was sent; the same has been returned with an endorsement 'left'. The Counsel for the Applicant is directed to publish the notice in the newspapers one in English; the other in vernacular having wide circulation in the area, where the Registered Office of the Corporate Debtor is situated and file the proof of publication of the notice along with an affidavit on next date of hearing. Put up on 24.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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